

(54)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.1105/95

DATE OF ORDER : 21-07-1997.

Between :-

M.Venkatachary

...Applicant

And

1. The Dy.Director General,
Geological Survey of India,
Southern Region, Bandlaguda,
Hyderabad.

...Respondent

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Counsel for the Applicant : Shri G.Gopala Rao

Counsel for the Respondent : Shri N.V.Raghava Reddy, Addl.CGSC

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CORAM:

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)) 8
21/7

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... 2.

(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

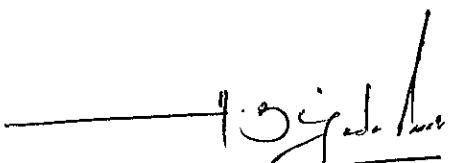
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Heard Shri G.Gopala Rao, counsel for the applicant and Shri W.Satyanarayana on behalf of Shri N.V.Raghava Raghava Reddy, standing counsel for the respondents.

2. It is submitted by Shri Gopal Rao that due to inadvertence certain important and crucial facts have been left out of the OA and this would operate adversely against his client if it is adjudicated in its present form. He requests for permission to withdraw the case with a view to filing a fresh application. The Respondent's counsel has no objection to this.

3. The request of the counsel for the applicant is accepted. The OA is disposed of as withdrawn with liberty to file a fresh OA seeking the same reliefs as herein.

4. No order as to costs.

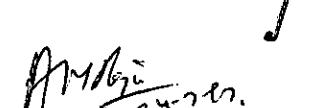

(H.RAJENDRA PRASAD)

Member (A)

Dated: 21st July, 1997.

Dictated in Open Court.

av1/


AMB
24-7-97
Realty Reshreen (S) cc.

T COURT

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN

and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 21-7-1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

1105 in

C.A.No.

1105/95

T.A.No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

pvm

31 July 1997

31/7/97 RECEIVED
MAPPAL SECT II